

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2867
ANSWERED ON:14.03.2011
GOVERNMENT GRANTS TO WEAKER SECTIONS
Vinay Kumar Alias Vinnu Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any scheme for depositing Government grants being provided under various heads directly in the accounts of disabled, old and people belonging to the weaker sections to avoid involvement of middlemen at various levels;
- (b) if so, the details thereof;
- (c) the time by which shortcomings/lacunae in the system are likely to be dispensed with; and
- (d) if not, the time by which such a scheme is likely to be implemented?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) & (b) Under the following schemes, the State Governments/UT Administrations have been advised by the Ministry to make payments to the beneficiaries directly into their individual accounts in banks/post offices:
- (i) Pre-matric Scholarship to children of those engaged in unclean occupations.
 - (ii) Post-matric Scholarship for Scheduled Caste students
 - (iii) Pre-matric Scholarship for OBC students
 - (iv) Post-matric Scholarship for OBC students.
- (c) & (d) The implementation of the above mentioned schemes is monitored from time to time.